



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 27TH JANUARY, 2021]
VIDEO CONFERENCE AFTER RISING OF THE DIVISION BENCH NO. 1

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COURT NO - 4

BEFORE

HON'BLE MR JUSTICE MV MURALIDARAN

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Crl.Rev.P./6/2020	STATE OF MANIPUR AND ANOTHER Vs LH WOLRING AND 3 OTHERS	MR. LENIN HIJAM, ADDL A.G	MR. KH KHAMBA MR. KHALTER KHAMPA MS. H BISHESHWARI
2)	CRIL. PETN./1/2021	THE STATE OF MANIPUR Vs ARAMBAM MANJU SINGH	MR. M RARRY, ADDL. AG	PP
3)	AB/4/2021	MD SHER KHAN Vs OFFICER IN CHARGE POROMPAT POLICE STATION AND ANOTHER	MS SYEDA NAZIRA MD. JALALUDDIN	MR. H SAMARJIT, PP MR. Y ASHANG , PP PP
4)	AB/5/2021	MD SHER KHAN Vs OFFICER IN CHARGE POROMPAT POLICE STATION AND ANOTHER	MS SYEDA NAZIRA MD. JALALUDDIN	MR. Y ASHANG , PP PP
<u>THERE SHALL BE NO FURTHER ADJOURNMENT</u>				
5)	RSA/4/2013 WITH PAPER BOOK & LC REOCD	SOROKHAIBAM LEIKAI YOUTH DEVELOPMENT ASSN AND ANR Vs AHONGSHANGBAM LEIKAI YAIPHAKOL NUPI MARUP AND ANR	MR. TH IBOHAL	MR JUNO RAHMAN MR. M HEMCHANDRA

ADMISSION

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| 6) | EL.PET./5/2017 | DR KH LOKEN SINGH
Vs
RAJKUMAR IMO SINGH
AND 2 ORS | MS. KH SEELA
MR. N. ABHI
MR. S BISWAJIT
MR. M GUNEDHOR | MR. HS PAONAM |
| 7) | With
MC(El.Pet.)/27/2019 | RAJKUMAR IMO SINGH
Vs
KHWAIRAKPAM LOKEN
SINGH AND 2 ORS | MR. S GUNABANTA | MR. M GUNEDHOR |
| 8) | With
MC(Rev.Pet(J2))/1/2019
CONDONATION | KHWAIRAKPAM LOKEN
SINGH
Vs
RAJKUMAR IMO SINGH | MR. M GUNEDHOR | MR. S GUNABANTA |
| 9) | WP(C)/692/2020 | LAMKANG KHUNOU
VILLAGE AND 2 OTHERS
Vs
UNION OF INDIA AND 6
OTHERS | MR. JUNO RAHMAN
MR. M HEMCHANDRA | MR. S. SURESH, ASG
GA |
| 10) | CRIL. PETN./3/2021 | SALAM ROBINDRO SINGH
Vs
OFFICER IN CHARGE
ANDRO POLICE STATION | MR. L SEVANANDA
SHARMA | MR. Y ASHANG , PP
PP |

HEARING PART HEARD

- | | | | | |
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| 11) | WP(C)/721/2016 | MD ZAHIR SHAH
Vs
STATE OF MANIPUR AND
3 ORS | MS. H KUNJESHORI
MS S JOTIBALA
MR. M TAPAN SHARMA
MR. M MOSES
MR. PHUNGYO
ZINGKHEI
MR. BP SAHU | MR. I LALITKUMAR
MR. L ROJESHON
MR. KH. ROSHAN
MR. IROM DENNING
GA |
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HEARING

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| 12) | CRIL. PETN./24/2020 | MUMTAJ BEGUM
Vs
SP,IW,2 ORS, MD. SAYEED
KHAN(R-4),MRS.
ACHOUBI(R-5), MD.
TARIQUE(R-6) AND MD.
AZAD KHAN(R-7) | MS SYEDA NAZIRA
MD. JALALUDDIN | MR. H SAMARJIT, PP
GA |
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THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. BOBOY POTSANGBAM, C.G.S.C 17-01-2021 To 30-01-2021

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)